

by the Government of Gujarat is as under :

(a) No such instance has been reported to the State Government.

(b) to (e). Do not arise.

12.05 HRS.

PAPERS LAID ON THE TABLE

MR. SPEAKER : Now, we shall pass on to the next item.

PAPERS TO BE LAID ON THE TABLE

MERCHANT SHIPPING (CARRIAGE OF GRAINS) RULES, 1974.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI) :

I beg to lay on the Table a copy of the Merchant Shipping (Carriage of Grain) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 248 in Gazette of India dated the 2nd March, 1974, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-6638/74].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND WILD LIFE PROTECTION ACT, 1972.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P MAURYA) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Sugar (Price Determination for 1973-74 Production) Second Amendment Order, 1974, published in Notification No. G.S.R. 128 (E) in Gazette of India dated the 13th March, 1974.

(ii) The Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1974, published in Notification No. S.O. 226(E) in Gazette of India dated the 30th March, 1974.

[Placed in Library. See No. LT-6639/74].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life Protection Act, 1972 :—

() The Wild Life (Stock Declaration) Tamil Nadu Rules, 1974, published in Notification No. G.S.R. 2(E) in Gazette of India dated the 1st January, 1974.

(ii) The Wild Life (Transactions and Taxidermy) Tamil Nadu Rules, 1974, published in Notification No. G.S.R. 3(E) in Gazette of India dated the 1st January, 1974.

[Placed in Library. See No. LT-6640/74].

ANNUAL REPORT OF RAJASTHAN STATE AGRO-INDUSTRIES CORPORATION LTD, JAIPUR FOR 1972-73.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table a copy of the Annual Report (Hindi and English Versions) of the Rajasthan State, Agro-Industries Corporation Limited, Jaipur, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

[Placed in Library. See No. LT-6641/74].